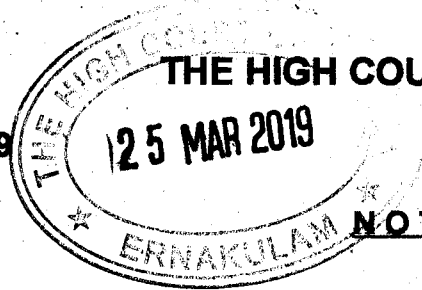


027495

A3-12/2019



THE HIGH COURT OF KERALA

Kochi-682 031
Dated:22.03.2019

NOTICE

There will be a reference by observing one minute silent prayer by everyone standing up in all Courts on ringing of the bell at 11.00 a.m. on Tuesday the 26th March 2019, to condole the sad demise of Senior Advocate Rajan Joseph.

Another bell will be rung at 11.01 a.m. marking the end of the reference.

(By Order)

CTD
K. Haripal
Registrar General

To

- The Advocate-General, Ernakulam
- The Director General of Prosecutions & Public Prosecutor, Ernakulam
- The Additional Advocates-General, Ernakulam (2 copies)
- The Additional Director General of Prosecutions, Ernakulam (2 copies)
- The President, Kerala High Court Advocates' Association, Ernakulam
- The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam
- The State Attorney, Advocate General's Office, Ernakulam
- The Secretary, Kerala High Court Advocates' Association, Ernakulam
- The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam
- The Secretary, Indian Law Institute, Ernakulam
- The Senior Counsel, Government of India (Taxes), Ernakulam
- The Assistant Solicitor General of India, Ernakulam
- The Chairman, Bar Council, Ernakulam
- The President of Kerala Federation of Women Lawyers, Ernakulam
- The President, Kerala High Court Advocates' Clerks' Association, Ernakulam
- The Director of the Kerala Judicial Academy, Athani.

(The contents of this notice may also be brought to the notice of the Chairperson, Kerala Judicial Academy)

- The Additional Director of the Kerala Judicial Academy, Athani.
- The Member Secretary, Kerala State Legal Services Authority, Ernakulam
- The Joint Registrars, High Court

(p.t.o)

The Deputy Director of the Kerala Judicial Academy, Athani.
 The Assistant Director of the Kerala Judicial Academy, Athani.
 The Deputy Registrars, High Court
 The Deputy Registrar in charge of 'K' Section, High Court
 The Protocol Officer, High Court
 The Public Relations Officer, High Court
 The Finance Officer, High Court
 The Private Secretary to the Chief Justice, High Court
 The Assistant Registrars and Chief Librarian, High Court
 The Assistant Registrars in charge of Decree, 'K' and
 Court Officers' Sections, High Court
 The Court Officer to the Chief Justice, High Court
 The Accounts Officer, High Court
 The P.A. & Addl. P.A. to the Chief Justice, High Court
 The Private Secretaries to Judges, High Court
 The Court Officers attending the Courts
 The Security Officer, High Court
 The Assistant Engineer, High Court
 The Superintendent(Vehicles), High Court
 The Confidential Assistants to the Registrars, High Court
 The Confidential Assistant to the Additional Registrar (General Administration),
 High Court
 All Sections, High Court
 The Court Officers' Section and 'K' Section (with intimation)
 The Civil Sergeants, High Court
 The Court Keepers Wing, High Court
 The IT Section, High Court ✓
 The Kerala Judicial Academy, Athani
 The Admn. Records Section, High Court
 The Notice Board, High Court
 The File/Stock File.

Copy submitted to : The Honourable Judges